

ITEM NO.4

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 901/2014

RAM LAKHAN & ORS.

Petitioner(s)

VERSUS

SWAMI DAYAL (DEAD) & ORS.

Respondent(s)

Date : 06-10-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anurag Kishore, AOR

For Respondent(s)

Mr. Ajit Pandey, Adv.
Mr. Danish Zubair Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.4 and 5 have been deleted from the array of parties.

Respondent nos.1(1) to 1(5), 2(2) to 2(4) and 3 have failed to file counter affidavit, within the time stipulated under the rules.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

VIVEK SAXENA
Registrar

pm